

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 205/TT/2016**

**Coram:**

**Shri Gireesh B. Pradhan, Chairperson**

**Shri A.K. Singhal, Member**

**Shri A.S. Bakshi, Member**

**Dr. M.K. Iyer, Member**

**Date of Order : 1.2.2017**

**In the matter of:**

Approval of transmission tariff of 400 kV D/C (Quad) Sarnath-Varanasi transmission line alongwith associated bays at Varanasi GIS Sub-station, under "Transmission System for Phase-I Generation Projects in Jharkhand and West Bengal Part-B" from actual COD to 31.3.2019 under Regulation-86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.

**And in the matter of:**

Power Grid Corporation of India Limited  
"Saudamini", Plot No.2,  
Sector-29, Gurgaon -122 001

**.....Petitioner**

**Vs**

1. Rajasthan Rajya Vidyut Prasaran Nigam Limited,  
Vidyut Bhawan, Vidyut Marg,  
Jaipur-302 005
2. Ajmer Vidyut Vitran Nigam Limited,  
400 kV GSS Building (Ground Floor),  
Ajmer Road, Heerapura, Jaipur
3. Jaipur Vidyut Vitran Nigam Limited,  
400 kV GSS Building (Ground Floor)  
Ajmer Road, Heerapura, Jaipur
4. Jodhpur Vidyut Vitran Nigam Limited,  
400 kV GSS Building (Ground Floor),  
Ajmer Road, Heerapura, Jaipur



5. Himachal Pradesh State Electricity Board,  
Vidyut Bhawan, Kumar House Complex Building II,  
Shimla-171 004
6. Punjab State Electricity Board,  
The Mall, Patiala-147 001
7. Haryana Power Purchase Centre,  
Shakti Bhawan, Sector-6,  
Panchkula (Haryana)-134 109
8. Power Development Department,  
Government of Jammu and Kashmir,  
Mini Secretariat, Jammu
9. Uttar Pradesh Power Corporation Limited,  
(Formerly Uttar Pradesh State Electricity Board),  
Shakti Bhawan, 14, Ashok Marg,  
Lucknow-226 001
10. Delhi Transco Limited,  
Shakti Sadan, Kotla Road,  
New Delhi-110 002
11. BSES Yamuna Power Limited,  
BSES Bhawan, Nehru Place,  
New Delhi
12. BSES Rajdhani Power Limited,  
BSES Bhawan, Nehru Place,  
New Delhi
13. North Delhi Power Limited,  
Power Trading & Load Dispatch Group,  
Cennet Building, Adjacent to 66/11kV Pitampura-3 Grid Building,  
Near PP Jewellers, Pitampura, New Delhi-110 034
14. Chandigarh Administration,  
Sector-9, Chandigarh
15. Uttarakhand Power Corporation Limited,  
Urja Bhawan, Kanwali Road, Dehradun
16. North Central Railway,  
Allahabad



17. New Delhi Municipal Council,  
Palika Kendra, Sansad Marg,  
New Delhi-110 002

.....Respondents

### CORRIGENDUM

The Commission vide order dated 24.1.2017 in Petition No. 205/TT/2014 had approved AFC for the 2014-19 tariff period under proviso (i) of Regulation 7(7) of the Central Electricity Regulatory Commission (Terms and Conditions) Regulations, 2014.

2. While issuing the above said order, the revised apportioned approved cost based on the RCE, submitted by PGCIL vide affidavit dated 15.11.2016 was not considered inadvertently. This inadvertent error is sought to be rectified and accordingly the AFC allowed in para 8 of order dated 24.1.2017 is corrected, in terms of Regulation 103A of the CERC (Conduct of Business) Regulations, 1999, as under:-

“B. Annual transmission charges allowed are as below:-

(₹ in lakh)	
2016-17 (pro-rata)	2017-18
2427.32	4880.49

3. All other terms of the order dated 24.1.2017 remains unchanged.

sd/-  
**(M.K. Iyer)**  
Member

sd/-  
**(A.S. Bakshi)**  
Member

sd/-  
**(A.K. Singhal)**  
Member

sd/-  
**(Gireesh B. Pradhan)**  
Chairperson

